

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 325

IA-307/2022 CA-426/2022

In

224(ND)/2017

IN THE MATTER OF:

M/s. GAV Developers Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs

M/s. Shubh Advisors Pvt. Ltd. & ors.

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 03.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr/Ms. Aparajita Jha, Advocate

For the Respondent : Mr. Rahul Malhotra, Ms. J. Talukdar, Advs for R-1 to 4.

HYBRID HEARING (PHYSICAL & VC)

ORDER

224(ND)/2017:-

The parties are directed to upload the pleadings in the main matter within one week.

List the matter on **12.08.2024**.

CA-426/2022 IA-307/2022:-

The parties are directed to complete the pleadings, if not already completed.

List the matter on **12.08.2024**.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**